CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-07//04/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 07/04/2017 stands adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order

Deputy Registrar (Judl.)

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Registrar/ Dy.Registrars/AssistantRegistrars/Technical Officer
- 3. Bar Association /CDR/SDRS.
- 4. Notice Board/website
- 5. Guard file

Technical Officer